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Title: Need to revise the family pension to widows of the soldiers.

SHRI GEORGE EDEN (ERNAKULAM): Sir, I would like to draw the kind attention of the hon. Defence Minister to the grave condition of the widows of the soldiers, who sacrificed their lives for the nation. The widows of the soldiers who died in the battle and in war like situations, during their service are getting family pensions in different tariffs. In some categories the pension is decreased when their children are grown up. In every Central and State Government departments, pension is increased from time to time according to the standard of living. But in the case of these widows, once the pension is given, there is no enhancement from time to time.

Hence, I request hon. Defence Minister to revise the pension from time to time and give them sufficient pension for their livelihood.